

Order dated 22.09.2003

free copies of
final order
dt. 22.9.03
issued to
counsel for
both sides.

DB 10.03
SAC

This case relates to recruitment for the post of E.D.B.P.M. The applicant was a candidate for the post in question. By filing a Memo, the learned counsel for the applicant submits that the applicant is no longer interested to pursue this O.A. and therefore, he may be permitted to withdraw this O.A. Counter in this case has already been filed. Heard the learned counsel on both sides. In view of submissions made above and memo filed, this O.A. is disposed of as withdrawn. No costs.

Inform the parties.

VICE-CHAIRMAN

MEMBER (JUDICIAL)